

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 4192
TO BE ANSWERED ON 20th DECEMBER 2024**

“Export and Import of Ayurvedic Medicines”

4192. Smt. Manju Sharma:

Will the Minister of *Ayush* be pleased to state:

- (a) the total number of Ayurvedic medicines exported and imported during the last three years, year-wise;
- (b) whether the Government has formulated its own regulatory framework/process for Ayurvedic medicines as per international standards from importing countries to ensure safety and quality of Ayurvedic medicines and to increase their international market demand;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government proposes to set up a council/policy for development as well as export of Ayurvedic products and services across the world; and
- (e) if so, the details thereof along with its composition and objectives?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) No such data is maintained by Ministry of Ayush. However, as per Directorate General of Commercial Intelligence and Statistics (DGCIS) data, the total amount of Ayurvedic medicines exported and imported during the last three years, year-wise is available at Annexure-I.

(b) and (c) The Government has formulated following regulatory framework/process for Ayurvedic medicines as per international standards from importing countries to ensure safety and quality of Ayurvedic medicines and to increase their international market demand:

i. Ministry of Ayush, Government of India has established Pharmacopoeia Commission for Indian Medicine and Homoeopathy (PCIM&H) as its subordinate office. PCIM&H on behalf of Ministry of Ayush lays down the formulary specifications and pharmacopoeial standards for Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) drugs which serves

as official compendia for ascertaining the quality (identity, purity and strength) of the ASU&H drugs. As per the Drugs & Cosmetics Act, 1940 and rules thereunder, the compliance to this quality standards are mandatory for the production of ASU&H drugs being manufactured, sold, stocked or exhibited in India. The standards and quality parameters included in the Pharmacopoeias and Formularies of ASU&H drugs prescribing mandatory regulatory standards have been identified to align the parameters prescribed by World Health Organisation (WHO)/other major pharmacopoeias prevalent worldwide. Implementation of these pharmacopoeial standards ensures that the medicines reaching to masses inland as well as globally conform to optimum quality standards in terms of identity, purity and strength. So far, 2259 quality standards on raw materials (Single drugs of plant/ animal/ mineral/ metal/ chemical origin) used in ASU&H drugs, 405 quality standards of ASU formulations and 2666 formulary specifications of ASU drugs has been published. In addition to above, supporting documents in the form of Macro-Microscopic & TLC Atlas on 351 single drugs incorporated in Ayurvedic Pharmacopoeia of India (API) have also been published. PCIM&H also acts as appellate drug testing laboratory to receive the samples from Govt. agencies as per the Drugs & Cosmetics Act, 1940 and rules made thereunder for ascertaining their quality.

PCIM&H has taken up the task to harmonize all the monographs published/being published through Ayurvedic Pharmacopoeia of India (API), Siddha Pharmacopoeia of India (SPI), Unani Pharmacopoeia of India (UPI), Homoeopathic Pharmacopoeia of India (HPI) and Indian Pharmacopoeia (IP). PCIM&H and Indian Pharmacopoeia Commission (IPC) have signed a MoU for developing "One Herb-One Standard", each monograph published through this collaboration will have Indian Standards along with International quality requirements, so that all Indian standards become contemporary with global standards.

ii. In 2021, Ministry of Ayush has implemented Central Sector Scheme, Ayush Oushadhi Gunvatta Evam Utpadan Samvardhan Yojana (AOGUSY) and the total financial allocation to this scheme is Rs.122.00 crores for 05 years. The components of AOGUSY scheme are as follows -

- A. Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards.
- B. Pharmacovigilance of ASU&H drugs including surveillance of misleading advertisements.
- C. Strengthening of Central and State regulatory frameworks including Technical Human Resource & Capacity Building programs for Ayush drugs.
- D. Support for development of standards and accreditation/certification of Ayush products & materials in collaboration with Bureau of Indian Standards (BIS),

Quality Control of India (QCI) and other relevant scientific institutions and industrial R&D centres.

iii. Further, for facilitating exports of Ayush products, Ministry of Ayush encourages following certifications of Ayush products as per details below:

- The scheme for Certification of Pharmaceutical Product (CoPP) as per World Health Organization (WHO) guidelines is extended to Ayurveda, Siddha and Unani (ASU) medicines. This scheme is administered by Central Drugs Standard Control Organization (CDSCO) and the certificate is granted on the basis of joint inspection of the applicant manufacturing unit by the representatives of CDSCO, Ministry of Ayush and the concerned State Licensing Authority.
- Quality Certification Schemes implemented by the Quality Council of India (QCI) for grant of Ayush Premium mark to Ayurveda, Siddha and Unani products on the basis of third party evaluation of quality in accordance with the status of compliance to international standards.

(d) and (e) Ayush Export Promotion Council (AYUSHEXCIL), is a newly formed Export Promotion Council (set up by Ministry of Ayush and supported by Ministry of Commerce, Government of India), launched at Global Ayush Investment and Innovation Summit held in Gandhinagar, Gujarat on April 20, 2022). It is aimed to oversee exports of products of Ayurveda, Homoeopathy, Siddha, Sowa Rigpa and Unani systems and address trade issues pertaining to these sectors. It mandates to facilitate capacity building of its members on export procedures, organize business to business meetings, international events, road shows, seminars and workshops on the export of Ayush products and to safeguard the scientific research in the field of Ayush healthcare.

Annexure I

As per Directorate General of Commercial Intelligence and Statistics (DGCIS) data, the total amount of Ayurvedic medicines exported and imported during the last three years, year-wise is as below:

Export details:

HS Code	Commodity	2021-22 Value (US \$)	2022-23 Value (US \$)	2023-24 Value (US \$)
30039011	Medicants of Ayurvedic system	1,36,23,321	1,40,89,391	1,24,97,813
30049011	Medicaments of Ayurvedic system	17,35,53,933	17,75,43,788	16,23,83,335
Total		18,71,77,254	19,16,33,179	17,48,81,148

Import details:

HS Code	Commodity	2021-22 Value(US \$)	2022-23 Value(US \$)	2023-24 Value(US \$)
30039011	Medicants of Ayurvedic system	1,29,74,950	1,15,85,655	99,91,795
30049011	Medicaments of Ayurvedic system	20,96,846	24,57,447	26,42,360
Total		1,50,71,796	1,40,43,102	1,26,34,155

Source: Directorate General of Commercial Intelligence and Statistics (DGCIS) data @ <https://ftddp.dgciskol.gov.in/dgcis/userindex.html#!/pcgroupsearch>
